

IN THE NATIONAL COMPANY LAW TRIBUNAL  
NEW DELHI BENCH, (COURT-II)

Item No. 244  
6(ND)16

IN THE MATTER OF:

Sh. Mukesh Thareja ... Applicant/Petitioner  
Versus  
M/s. Thareja Metal Pvt. Ltd. & ors. ... Respondent

Under Section: 397-398

Order delivered on 12.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,  
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,  
HON'BLE MEMBER (T)

PRESENT:

Mr. Vineet Bhagat (Advocate) and Mr. Mohit Gulati (Advocate) for  
Petitioner, Adv Sarwar Raza and Ishita Sharma For Respondent

ORDER

Renotify this case on 28.04.2021

  
(T.S SINGH)  
COURT OFFICER